

So, I urge upon the Government through you to take immediate steps for construction of new multi-storeyed flats on the same site to provide accommodation to railway employees.

[Translation]

**SHRIMATI SHEELA GAUTAM** (Aligarh): Mr. Deputy Speaker, Sir, a news item regarding the injustice being done to the students of the Medical College of Aligarh University has published in "Amar Ujala" dated 7th December, 1991. It is a serious case of bungling in which high-ups are involved. It is in the knowledge of Vice Chancellor of the University, but attempts are being made to hush up the whole matter.

The case is regarding large scale tempering with marks sheet of the First Year MBBS students. It has been done to benefit some students and to harm the other. It is also learnt that differences are being created between Hindu and Muslim students.

Two documents are the proof of this mess, first in which marks have been entered in the marks sheet in the hand of a professor, and second, in which the marks have been entered finally. There is not even a distant similarity in them. The case of tempering with the marks of the students from Roll No. 61 to 80 has been published, by which it is clear that marks have been tempered with on communal basis.

In this connection, two member committee was formed. That too could not reach any particular result. I would urge upon the Human Resource Minister through you to make arrangements to institute an enquiry into this bungling through a proper agency so that the students are saved from the injustice in the field of education.

[English]

**MR. DEPUTY SPEAKER:** Shri Devendra Prasad Yadav. I am calling the names according to the list which is before me. It is up to us to accommodate others.

[Translation]

**SHRI DEVENDRA PRASAD YADAV** (Jhansi): Mr. Deputy Speaker, Sir, I

would like to draw the attention of the Government through you to a matter of urgent public importance. Mr. Deputy Speaker, Sir, there is a great resentment, and discontentment among the agriculturists in Bihar because of non supply of allotted quota of fertiliser to Bihar by Central Government.

Mr. Deputy Speaker, this year 8 lakh metric tonnes of fertilisers were allocated to Bihar and out of that not even 50% of fertilisers have been supplied to Bihar. Fertilisers containing Potash and Phosphorus have required essentially during the sowing season of Rabi and the agriculturist as faced difficulty on account of its shortage. Mr. Deputy Speaker, Sir, it has not only affected the Rabi crop adversely but will also have adverse affect on the national production of oilseeds and pulses. Very recently, the Government of Bihar has sent a message to the Central Government to ensure the supply of the allotted quota of fertilisers to Bihar by 5th December, 1991. But the fertilisers have not been supplied yet. Not only that Rs. 46 crore have been demanded for the subsidy on fertilisers and the Government has allocated Rs. 35 crore but not a single penny has been received by Bihar... (Interruptions)

[English]

**MR. DEPUTY SPEAKER:** You kindly conclude. Do not deny chances to others.

[Translation]

**SHRI DEVENDRA PRASAD YADAV:** There is a hue and cry in Bihar. Therefore, I would urge upon the Government through you that the payment of amount of subsidy may be made as soon as possible and supply the allotted quota of fertiliser at the earliest.

[English]

**MR. DEPUTY SPEAKER:** Shri Tej Narayan Singh - absent.

Shri Bhubaneswar Prasad Mehta. .

(Interruptions)